GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA UNSTARRED QUESTION NO 2670 TO BE ANSWERED ON 10.03.2021

Coal Auction

2670. SHRI SUSHIL KUMAR SINGH;

Will the Minister of COAL be pleased to state:

- a. Whether only one technical bid was received out of four coal mines put up for reauction in Odisha and Jharkhand and if so, the details thereof;
- b. Whether it was the second attempt of the auction for these coal mines;
- c. If so, whether the Government has been successful in evaluating auction, a second time;
- d. If so, the details thereof;
- e. If not, whether the Government is planning to carry out this exercise again without evaluating the reasons for the failure;
- f. Whether the Government is taking any assistance, technical or otherwise from any other third party or a private firm; and
- g. If so, the details thereof?

ANSWER MINISTER OF COAL, MINES & PARLIAMENTARY AFFAIRS (SHRI PRALHAD JOSHI)

- a & b. Yes, Sir. Out of four coal mines put up for second attempt of auction under 11th Trench of CMSP Act & 1st Trench of MMDR Act, only one mine namely Kuraloi (A) North mine in Odisha has received one technical bid from M/s Vedanta Limited.
- c & d. Yes Sir. The bid received from Vedanta Limited for Kuraloi(A) North coal mine has been examined by a Technical Evaluation Committee and has been found to be in order. M/s Vedanta Limited has been declared as Technically Qualified Bidder for its bid for the Coal Mine.

As per the provisions of the Tender Document dated December 09, 2020, in the event there is only one Technically Qualified Bidder, such bidder shall be the Qualified Bidder and the Initial Offer submitted by the Technically Qualified Bidder shall be considered as the Final Offer submitted by the Qualified Bidder and the matter will be referred to Empowered Committee of Secretaries (ECoS) for appropriate decision with respect to allocation of the Coal Mine. In the event, the ECoS decides that the Coal Mine shall be allocated to the Qualified Bidder, the Qualified Bidder shall be declared as the Preferred Bidder. However, in

the event the ECoS decides that the Coal Mine shall not be allocated to the Qualified Bidder, the tender process for the Coal Mine shall stand annulled.

According, matter was referred to ECoS and meeting of ECoS held on 04.03.2021.

e. No Sir.

f & g. Yes Sir. Nominated Authority is being provided technical assistance by CMPDIL (A subsidiary of Coal India Limited) and SBICAPS (Transaction advisor) is also assisting the Nominated Authority in allotment and auctioning of coal mines.
